NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 36

IA 1394/2022 IA 4250/2023 in C.P. (IB)/119(MB)2020

CORAM:
SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **08.04.2024**

NAME OF THE PARTIES: **GANESH TRADING CO V/S GANNON DUNKERLEY AND COMPANY LTD**

Section 60(5) & 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

IA 1394/2022 IA 4250/2023 in C.P. (IB)/119(MB)2020

1) Mr. Hemant Saini, Ld. Counsel for the Applicant and Mr. Amir Arsiwala, Ld. Counsel for the Respondent are present.

2) Corporate Debtor seeks some time to comply with the earlier order of this Bench. Time is allowed.

3) Stand over to 01.05.2024, for further consideration and hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Vedant Kedare